

and safety match industries are reserved for exclusive development in the Small Scale Sector.

(b) to (f) The requisite information is being collected from the concerned authorities and will be laid on the Table of the Sabha.

[English]

Excesses committed by Police against Greek Lady

5917. SHRI SAILENDRA KUMAR :
SHRI BENI PRASAD VERMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a Greek Lady Vasiliki Derau Kaki has written a letter to the Home Minister regarding excesses committed with her by the higher officers of Delhi Police on May 31, 1998.

(b) if so, the contents thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) A letter was received from Ms. Deroukaki on 28th, 1998 in which she complained that she had been cheated by an Indian businessman who had failed to supply goods to her even after receiving the payment and when she approach Delhi Police in this regard, they did not register her complaint against the said businessman.

(c) Delhi Police have reported that the complaint earlier lodged by her was not registered as it did not make out any cognizable offence as per the legal advice obtained in the matter. She has, however, filed a Criminal Writ Petition in the Delhi High Court and the matter is *sub-judice*.

New Delhi Municipal Council

5918. PROF. S.P. SINGH BAGHEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have received any complaints against any Head of the Department in New Delhi Municipal Council for misbehaviour with employees;

(b) if so, the details thereof;

(c) whether complaints have also been received against the said officer for various corruption charges;

(d) if so, whether any enquiry has been conducted into those corruption charges;

(e) if so, the outcome thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. The allegation of misbehaviour pertains to use of abusive and unparliamentary language against subordinate staff.

(c) to (f) The aforesaid complaint also contains the allegation of corruption in three cases against the officer. While one of these three cases has been closed by New Delhi Municipal Council after preliminary investigation, the enquiry in the second case is in the process of completion. In the third case, the firm in question has filed a writ petition in Delhi High Court against the New Delhi Municipal Council and the matter is presently *sub-judice*.

Assistance from Voluntary Organisations

5919. SHRI SHIVRAJ SINGH CHOUHAN :
SHRI SURENDRA PRASAD YADAV
(JAHANABAD) :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have sought the assistance from the voluntary organisation for organising camps to provide information about diabetics;

(b) if so, the details thereof; and

(c) the reaction from those organisations thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) and (c) Question does not arise.

Black Cat Commandos' Death

5920. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Black Cat Commandos (NSG) are deployed for the security of VIP and VVIP all over India;

(b) the number of Black Cat Commandos have died while on duty or otherwise during the last three years;

(c) whether the cause of their death has been investigated thoroughly by the Competent Authority and report sent for investigation;

(d) the number of cases are filed; and

(e) the number of cases the Government has paid pension/family pension and other dues?